Name of the Corporate Debtor: RELIABLE CASHEW COMPANY PRIVATE LIMITED; Date of Commencement of CIRP: 22-06-2023; List of Creditors as on: 14-08-2023; Name of IP: Mr. Ravindra Beleyur; Process Number: 1; Last 5 digitof registration number: 10368   (Please click here for previous Lists of Creditors)   (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	1172731702	3	1172731702	99.01	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)	203	27783969	99	3612575	0.30	0	0	24171394	Annexure 5
6	Operational creditors (Employees)	58	8980782	38	3855739	0.33	0	0	5125044	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	5533476	0	0	0.00	0	0	5533476	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	15956370	2	4275640	0.36	0	0	11680730	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		270	1230986299	142	1184475656	100.00	0	0	46510644	